

Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 25-05-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	66	15468270661	60	13600272704	99.84	0	718679114	1149318843	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	479	7591150	418	4916361	0.04	0	642663	2032126	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	89	23370580	73	17395139	0.13	0	1660605	4314836	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.4	0	0	0.00	0	155980975.4	0	Annexure 9
Total		635	15655213366.4	551	13622584204	100.00	0	876963357.4	1155665805	